

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P. (IB)/1138(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- Delta Total Facilities Private Limited
V/s
Jyoti Structures Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Though Counsel for the Operational Creditor present but did not mark his appearance in the chat box/appearance sheet and Counsel, Mohara Nighawan a/w Harit Lakhani appeared for the Corporate Debtor. Written submission filed by the parties has been taken on record. Heard, and **reserved for orders.**

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)